

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1826**

**ANSWERED ON MONDAY, FEBRUARY 13, 2023/MAGHA 24, 1944 (SAKA)**

**CSR COMPLIANCE**

**QUESTION**

**1826. SHRIMATI APARAJITA SARANGI:**

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government monitors the Corporate Social Responsibility (CSR) contribution commitments of corporates across the country;**
- (b) if so, whether Indian companies are meeting their CSR requirement and if so, the details thereof and if not, the measures the Government undertakes to increase CSR compliance;**
- (c) the details of CSR projects undertaken by companies in 2021-2022 in Odisha;**
- (d) whether the Government has noted the decrease in CSR spending in 2021-2022 and issued any guidelines/notice to companies who have spent less than the mandated amount under CSR as per Companies Act, 2013 provisions; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

**(a) & (b): The Corporate Social Responsibility (CSR) framework is disclosure based and companies are required to file details of CSR activities annually in MCA21 registry. The Government monitors the compliance of CSR provisions through the disclosures made by the companies in the MCA 21 registry. The CSR mandated companies are required to provide additional information in their Profit & Loss Account regarding the amount of expenditure incurred on CSR activities and the same is required to be audited by the statutory auditors of the company. Further, the Board of the company is also required to disclose the CSR Policy implemented by the company in its Board report. Thus, the corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide adequate scope to review the works done by them.**

**Whenever any violation of CSR provisions is reported, action against such non-compliant companies are initiated as per provisions of the Companies Act, 2013 after due examination of records and following due process of law. Further, the amendments in the Companies (CSR Policy) Rules, 2014 as notified on 22nd January, 2021 and 20<sup>th</sup> September, 2022 have strengthened the CSR eco-system by bringing more objectivity, transparency, entrusting more responsibility on the Board and enlarging the disclosures by the companies.**

**Contd..2/-**

**(c) to (e): The companies are required to file the CSR data for the FY 2021-22 on or before 31.03.2023. However, on the basis of annual filings made by the Companies in the MCA21 registry, the District-Wise and Development Sector-Wise CSR spent by the companies in the state of Odisha during the Financial Year (FY) 2020-21 are at Annexure-I & II respectively.**

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<b>District-Wise CSR Expenditure in Odisha (Amount in crore)</b>		
<b>Sr. No.</b>	<b>District</b>	<b>FY 2020-21</b>
1	Angul	1.13
2	Balangir	10.06
3	Balasore	0.91
4	Bhadrak	8.40
5	Boudh	0.25
6	Cuttack	4.91
7	Dhenkanal	3.37
8	Ganjam	13.23
9	Jagatsinghpur	5.41
10	Jajpur	6.81
11	Jharsuguda	6.82
12	Kalahandi	8.12
13	Kandhamal	0.04
14	Kendrapara	0.44
15	Kendujhar	5.80
16	Khordha	111.41
17	Koraput	13.79
18	Mayurbhanj	0.96
19	Nabarangpur	0.38
20	Nayagarh	0.05
21	Nuapada	0.04
22	Puri	10.54
23	Rayagada	2.63
24	Sambalpur	0.39
25	Sundergarh	8.42
26	NEC/ Not mentioned*	343.29
	<b>Grand Total (in cr.)</b>	<b>567.63</b>

(Data up to 30.09.2022) [Source: National CSR Data Portal]

\*Companies either did not specify the names of district or indicated more than one district where projects were undertaken.

<b>Development Sector-Wise CSR Expenditure in Odisha (Amount in crore)</b>		
<b>Sr. No.</b>	<b>Development Sector</b>	<b>FY 2020-21</b>
1	Agro Forestry	0.07
2	Animal Welfare	1.87
3	Armed Forces, Veterans, War Widows/ Dependants	0.02
4	Art And Culture	4.24
5	Conservation of natural resources	1.12
6	Education	113.45
7	Environmental Sustainability	14.22
8	Gender Equality	0.56
9	Health Care	83.04
10	Livelihood Enhancement Projects	20.74
11	Poverty, Eradicating Hunger, Malnutrition	8.71
12	Rural Development Projects	240.26
13	Safe Drinking Water	2.44
14	Sanitation	3.02
15	Senior Citizens Welfare	2.34
16	Setting Up Homes And Hostels For Women	0.16
17	Setting Up Orphanage	0.94
18	Slum Area Development	14.13
19	Socio-Economic Inequalities	1.71
20	Special Education	2.03
21	Training To Promote Sports	15.33
22	Vocational Skills	34.38
23	Women Empowerment	2.88
<b>Grand Total (in cr.)</b>		<b>567.63</b>

(Data up to 30.09.2022) [Source: National CSR Data Portal]

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